



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.04.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 23.04.2026 at 02:00 PM will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2714 of 2026 in Comp. App. (AT) (Ins) No. 778 of 2024	Vaibhav Aggarwal Suspended Director & Shareholder of Rudra Buildwell Constructions Pvt. Ltd. Vs. Priti Rawat Pandey & Ors.	CS Gaurav Joshi	A. Venaygambalan
2.	Comp. App. (AT) (Ins) No. 1330 of 2024 & I.A. No. 7049 of 2025 Part Heard	Godrej Projects Development Ltd. Vs. Kailash T. Shah, Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd. With	Sanjana Saddy	Tanmay Kelkar Anirudh Purosothaman
3.	Comp. App. (AT) (Ins) No. 1345 of 2024 & I.A. No. 7050 of 2025 Part Heard	Prakhhyat Dwellings LLP Vs. Kailash T. Shah Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.	Sanjana Saddy	Tanmay Kelkar Anirudh Purosothaman

By order of Hon'ble Chairperson
-Sd/-
Registrar